

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Customs Appeal No.76677 of 2018

(Arising out of Order-in-Original No.KOL/CUS/COMMISSIONER/PORT/26/2018 dated 20.03.2018 passed by Commissioner of Customs (Port), Kolkata.)

M/s. Sagar Vyapar Private Limited

...Appellant

VERSUS

Commissioner of Customs (Port), Kolkata

.....Respondent

APPEARANCE

Shri Sudhir Mehta, Advocate for the Appellant (s)
Shri S.Debnath, Authorized Representative for the Revenue

**CORAM: HON'BLE SHRI R. MURALIDHAR, MEMBER(JUDICIAL)
HON'BLE SHRI K. ANPAZHAKAN, MEMBER(TECHNICAL)**

DATE OF HEARING : 16.05.2024
DATE OF DECISION : 16.05.2024

The Appeal is allowed. For order, see order of date in Customs Appeal No.77796 of 2018.

Sd/

**(R. MURALIDHAR)
MEMBER (JUDICIAL)**

Sd/

**(K. ANPAZHAKAN)
MEMBER (TECHNICAL)**

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